

### Engineers and Doctors sent Abroad

1280. SHRI N. SELVARAJU: Will the Minister of HOME AFFAIRS be pleased to state the number of graduate engineers and doctors State-wise, cleared and sent to foreign countries for appropriate jobs through Foreign Assignment Section of the Government of India under bilateral agreement in the past three years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): The number of engineers and doctors selected for bilateral assignments to developing countries through Foreign Assignment Section during the past three years is as under:—

Year	Engineers	Doctors
1977	433	861
1978	344	612
1979	373	327

The break-up of the figures State-wise is not available.

### Talks with AASU and AAGSP

1281. SHRI G. M. BANATWALLA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether representatives of minorities and tribals like All Assam Minorities Students' Union, etc. were associated with the talks Government held with the representatives of All Assam Students' Union and Ganasangram Parishad with respect to the Assam situation;

(b) what were the points of agreement and differences that emerged from the above talks;

(c) whether talks were also held with the leader of parties in the Assam

Legislature; and if so, what was the general consensus, if any, from the talks;

(d) whether the Union Government consulted any State Government or Governments to accept for rehabilitation any proportion of those considered 'foreigners' in Assam; and

(e) if so, the reaction of each of the said States consulted in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). During October, 1980 when talks were held with the agitators, Home Minister also met several delegations representing the minorities. All these delegations pleaded for safeguarding of their interests while bringing about a solution to the foreigners issue.

(c) Home Minister met the leaders of political parties represented in the Assam Legislature of 14th October, 1980. The consensus was in favour of a solution based on Constitution, existing laws, international agreements, and obligations, national commitments and humanitarian considerations.

(d) and (e). Informal exchange of views with some Chief Ministers has taken place. However, without knowing the magnitude of the problem, it is difficult for State Governments to give reaction.

### Purchase of arms from U.S.A.

1282. SHRI JYOTIRMOY BOSU:  
SHRI NIREN GHOSH:  
SHRI P. K. KODIYAN:  
SHRI HIRALAL R. PARMAR:

Will the Minister of DEFENCE be pleased to state:

(a) whether Government have struck a deal with the U.S.A. to purchase equipment from that country worth several crores of rupees; and

(b) if so, what are the details thereof?